

(ग) क्या सरकार इस कम्पनी के वित्त-रण-कार्य की देख-भाल करती है ?

साख, कृषि, सामुदायिक विकास तथा सहकार मंत्रालय में राज्य-मंत्री (श्री अन्नासाहिब शिन्दे) : (क) पिछले वर्ष 1335 डी टी-14 बी स्पी ट्रेक्टरों का आयात किया गया था।

(ख) उन चार कम्पनियों को लाइसेंस दिये गये थे जो एजेंट थीं।

(ग) ये ट्रेक्टर कृषि कार्यों के लिए हैं। यदि ट्रेक्टर घोर उर्ध्वों के लिए चाहिये तो मामले को दृष्टि में रखते हुए उस पर विचार किया जाता है। विभिन्न क्षेत्रों के लिये ट्रेक्टरों का वितरण मांग के अनुसार किया जाता है और प्रत्येक एजेंट के लिए मांग के अनुसार उचित कोटा नियत किया जाता है और एजेंटों को उतने ही ट्रेक्टरों के आयात की अनुमति दी जाती है। ये एजेंट राष्ट्रीय व्यापार नियम की अपनी बिक्री के बारे में सूचना देते रहते हैं। नियम उन पर नियन्त्रण रखती है।

**Purchases made by Chief Conservator of Forests, Andaman**

1609. **Shri S. K. Tapariah:**  
**Shri D. N. Patodia:**

Will the Minister of Food and Agriculture be pleased to state:

(a) the details of purchases recently made by the Chief Conservator of Forests, Andaman, in respect of rails, bogies, pulleys etc.;

(b) whether the purchases were in huge surplus as compared to the requirements; and

(c) the total loss incurred as a result thereof?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) No purchases have recently been made by the

Chief Conservator of Forests, Andaman, in respect of rails, bogies, pulleys etc.

(b) and (c). Do not arise.

**Shipment of Andaman Timber**

1610. **Shri S. K. Tapariah:**  
**Shri D. N. Patodia:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that more than 25,000 tons of Andaman timber has been awaiting shipment to the mainland for the last many months and Government have failed to arrange transport as a result of which timber is deteriorating and will not fetch fair price; and

(b) if so, the action taken in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) and (b). The information is being collected and will be placed on the Table of the Sabha in due course.

**Andaman Timber**

1611. **Shri S. K. Tapariah:**  
**Shri D. N. Patodia:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Howrah and Madras Timber Depots are responsible for the disposal of Andaman timber;

(b) whether the Andaman Forest Department has made any profits on the disposal of timber;

(c) if not, the reasons therefor;

(d) the total loss, year-wise, since the opening of Timber Depots, separate for each depot; and

(e) the steps taken by Government in the matter?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri

**Annasahib Shinde):** (a) to (e). The information is being collected and will be placed on the Table of the Sabha in due course.

#### Rice from Burma

**1612. Shrimati Jyotsna Chanda:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that due to Port Workers' strike at Visakhapatnam and delays in the shipment of rice from Burma, Government have been forced to cut down promised supplies to several States; and

(b) if so, which are those States?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde):** (a) Yes, Sir.

(b) Orissa, West Bengal, other States in the eastern region and Kerala.

#### Sugar Mills in Undeveloped areas

**1613. Shrimati Jyotsna Chanda:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to set up sugar mills in the undeveloped areas during the Fourth Plan; and

(b) if so, in which States?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde):** (a) and (b). Letters of intent/licences have been issued to parties in cooperative and private sectors for setting up during the Fourth Plan, 20 new sugar factories (18 as growers cooperatives) in the States of Maharashtra, Gujarat, Mysore, Madras, Andhra Pradesh, Madhya Pradesh, Rajasthan, Uttar Pradesh, Orissa and Assam. These mills will come up in the rural areas.

#### Subsidy on Food Supplied to Madras

**1614. Shri Siddheswar Prasad:**  
**Shrimati Savitri Shyam:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Madras Government have demanded subsidy on food;

(b) if so, what is the reaction of Government thereto; and

(c) whether any subsidy on food is being given to any State?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde):** (a) No, Sir.

(b) Does not arise.

(c) The Central Government issues most of the foodgrains from its stocks to different State Governments at subsidised rates. The Central subsidy is thus built-in in the issue prices. Apart from this, no other subsidy on food is being given to any State.

#### Development Council of Sugar Industry

**1615. Shri K. N. Pandey:**  
**Shri D. N. Deb:**  
**Shri K. P. Singh Dec:**  
**Shri P. K. Dec:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether a meeting of Development Council of Sugar Industry was held on the 12th May, 1967; and

(b) if so, the decisions taken at the meeting?

**The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde):** (a) Yes, Sir.